

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the 27th Day of February, 2019)

Present:

Hon'ble Mr. Rakesh Sagar Jain, Member (J)

Original Application No.330/00185/2019
(U/S 19, Administrative Tribunal Act, 1985)

Sonu Singh aged about 33 years, son of late Ganga Ram, Resident of Village & Post Chuchaila Kala, District Amroha.

..... **Applicant**

By Advocate: **Shri Bhagirathi Tiwari**

Versus

1. Union of India through Secretary, Ministry of Communication, Department of Postal, Dak Bhawan, Sanshad Marg, New Delhi.
2. Post Master General Bareilly Region, Bareilly.
3. S.S.P.Os Moradabad Division, Moradabad.
4. Senior Post Master HPO, Moradabad.

..... **Respondents**

By Advocate: **Shri L.P Tiwari**

O R D E R

Heard Shri Bhagirathi Tiwari, learned for the applicant and Shri L.P Tiwari, learned counsel for the respondents.

2. During the course of argument on admission, learned counsel for the applicant submitted that he has filed an appeal before the Appellate Authority – respondent No.2, which is yet to be decided by the respondent No.2, though the period of more than 5 months have passed.

3. In these circumstances, the O.A. is disposed of with a direction to respondent No.2 to consider and decide the appeal of the applicant dated 22.09.2018 by passing a reasoned and speaking order, within a period of one month from the date of receipt of a copy of the order, copy of which is communicated to the applicant. Needless to mention that respondent No.2 will take into account the O.M No. 1/80/89-P-PW (C) dated 29.2.1990. It is made clear that I have not expressed any opinion on the merits of the case while passing this order. No order as to costs.

(Rakesh Sagar Jain)

Member (J)

Manish/-